

ITEM NO.109

REGISTRAR COURT

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 49737/2024

UTTAM KUMAR VYAPARI

Petitioner(s)

VERSUS

GEETA RAI & ORS.

Respondent(s)

Date : 04-02-2025 This petition was called on for hearing today.

For Petitioner(s) : Mr. Kaustubh Shukla, AOR

For Respondent(s) :

Mr. Sourabh Harihar, Adv.
Mr. Ram Lal Roy, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent No.3. It has been submitted by Ld. counsel appearing for respondent Nos.1 and 2 that he has entered appearance for respondent No.3 as well and has submitted that vakalatnama on behalf of respondent No.3 has also been filed. Registry to verify and update the records. It has also been submitted by Ld. counsel that no counter affidavit would be filed on behalf of respondent Nos.1 to 3, as per instruction of his client. Let the submission be taken on record.

Service is complete on respondent No.4 but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

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SUJATA SINGH
Registrar